

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 237 of 2013 &  
IA-325 of 2013**

**Dated : 30<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Transtem Green Power Pvt. Ltd. & Anr. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors..... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 23.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **23.10.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vt